

>

Title: The Minister of State of the Ministry of Statistics and Programme implementation and Minister of State in the Ministry of Chemicals and Fertilizers laid a statement correcting the English version of reply given on March 7, 2013 to Unstarred Question No. 1775 by Smt. Kamla Devi Patle, M.P. regarding 'Monitoring of Production and Marketing of Drugs' and giving reasons for delay in correcting the reply.

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): Madam, I beg to lay a statement correcting the English version of Answer given on 7.3.2013 in Lok Sabha to Unstarred Question No. 1775 asked by Shrimati Kamla Devi Patle, MP regarding 'Monitoring of Production and Marketing of Drugs' and also a statement showing reasons for delay in laying correction statement in respect of reply given on 7.3.2013 to Unstarred Question No. 1775 by Shrimati Kamla Devi Patle, MP regarding 'Monitoring of Production and Marketing of Drugs'. ...(*Interruptions*)

The correct reply (English version) to parts (a) & (b) of the Lok Sabha Unstarred Question No.+1775 dated 07.03.2013 regarding 'Monitoring of Production and Marketing of Drugs' is as follows :-

Part of the Question	For	Read
(a)	As per the report of the working group on Drug and Pharmaceuticals for the 12 th Five Year Plan (2012-2017), there are nearly 2500 pharmaceutical units in the country	There are approximately 10563 pharmaceutical units registered in various parts of the country
(b)	As per Economic Intelligence Service of Centre for Monitoring of Indian Economy Pvt. Ltd., Mumbai, the sale value of drugs and pharmaceuticals during 2011-12 was Rs.108250.00 crore	As per Economic Intelligence Service of Centre for Monitoring of Indian Economy Pvt. Ltd., Mumbai, the sale value of drugs and pharmaceuticals during 2011-12 was approximately Rs.119075.00 crore.

2. The Hindi version of the reply to Lok Sabha Unstarred Question No.+1775 dated 07.03.2013 including parts (a) & (b) is correct and therefore, no amendments are required.

STATEMENT SHOWING REASONS FOR DELAY IN LAYING CORRECTION STATEMENT IN RESPECT OF REPLY GIVEN ON 7.3.2013 TO UNSTARRED QUESTION NO.+1775 BY SHRIMATI KAMLA DEVI PATLE, MP REGARDING 'MONITORING OF PRODUCTION AND MARKETING OF DRUGS'.

The fact that the English and Hindi version of the Lok Sabha Unstarred Question No.+1775 by Shrimati Kamla Devi Patle, MP regarding 'Monitoring of Production and Marketing of Drugs' differed in reply to parts (a) & (b) of the question was discovered late by the Department of Pharmaceuticals and therefore, correction statement could not be laid within seven days of replying to the Parliament Question.

MADAM SPEAKER: The House stands adjourned to meet again at 2 P.M.

12.07 hrs

The Lok Sabha then adjourned till Fourteen of the Clock.
